

Parliament Session Alert

Winter Session: November 19 – December 21, 2009

Highlights

- ◆ Parliament meets for the Winter Session between November 19 – December 21, 2009.
- ◆ The agenda for government Bills includes 19 pending bills for consideration and passing. Seven Bills, including four that replace Ordinances, are listed for introduction, consideration and passing. The government plans to introduce 55 Bills.

Government Bills listed for Consideration and Passing

Short Title	Introduced on	Status
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Pesticide Management Bill, 2008	21 Oct 2008	Standing Committee Report on 18 Feb 2009
The Rubber Amendment Bill, 2009	28 Jul 2009	Not referred to Standing Committee
The Legal Metrology Bill, 2008	24 Oct 2008	Standing Committee Report on 20 Feb 2009
The National Commission for Heritage Sites Bill, 2009	26 Feb 2009	Standing Committee to submit report in three months <i>w.e.f.</i> 2 Sep 2009
The National Green Tribunal Bill, 2009	31 Jul 2009	Standing Committee to submit report in three months <i>w.e.f.</i> 15 Sep 2009
National Commission for Minority Educational Institutions (Amendment) Bill, 2009	7 Aug 2009	Standing Committee to submit report in three months <i>w.e.f.</i> 15 Sep 2009
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005	22 Aug 2005	Standing Committee Report on 20 Dec 2005
The Workmen's Compensation (Amendment) Bill, 2009	7 Aug 2009	Not referred to Standing Committee
The Employees State Insurance (Amendment) Bill, 2009	7 Aug 2009	Standing Committee to submit report in three months <i>w.e.f.</i> 9 Sep 2009
The Representation of the People (Second Amendment) Bill, 2008	24 Oct 2008	Standing Committee Report on 18 Feb 2009
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (<i>Women's Reservation Bill</i>)	6 May 2008	Referred to Standing Committee
The Representation of People (Amendment) Bill, 2006	27 Feb 2006	Standing Committee Report on 4 Aug 2006
The Mines and Minerals (Development and Regulation) Amendment Bill, 2008	17 Oct 2008	Standing Committee Report on 19 Feb 2009
The Land Ports Authority of India Bill, 2009	7 Aug 2009	Standing Committee to submit report in three months <i>w.e.f.</i> 15 Sep 2009

Short Title	Introduced on	Status
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005	5 Dec 2005	Standing Committee Report on 13 Dec 2006
The Foreign Contribution (Regulation) Bill, 2006	18 Dec 2006	Standing Committee Report on 21 Oct 2008
The Industrial Disputes (Amendment) Bill, 2009	26 Feb 2009	Standing Committee to submit report in three months <i>w.e.f.</i> 9 Sep 2009
The Plantations Labour (Amendment) Bill, 2008	21 Oct 2008	Standing Committee Report on 13 Feb 2009

Sources: Bulletin of Lok Sabha, PIB, PRS.

Bills listed for Introduction, Consideration and Passing

Short Title	Comments
The Essential Commodities (Amendment and Validation) Bill, 2009	To replace an Ordinance
The Forward Contracts Regulation (Amendment) Bill, 2009	
The Competition (Amendment) Bill, 2009	To replace an Ordinance
The Jharkhand Contingency Fund (Amendment) Bill, 2009	To replace an Ordinance
The Central Universities (Amendment) Bill, 2009	To replace an Ordinance
The National Rural Employment Guarantee (Amendment) Bill, 2009	
The Factories (Amendment) Bill, 2009	

Sources: Bulletin of Lok Sabha, PIB, PRS.

Bills listed for Introduction

Short Title
The Constitution (Amendment) Bill, 2009
The Bio Technology Regulatory Authority of India Bill, 2009
The Foreign Trade (Development and Regulation) Amendment Bill, 2009
The Trade Marks (Amendment) Bill, 2009
The State Bank of India (Subsidiary Banks) Amendment Bill, 2009
The State Bank of Saurashtra (Repeal) Bill, 2009
The Pension Fund Regulatory and Development Authority Bill, 2009
The Coinage Bill, 2009
The Jawahar Lal Institute of Post Graduate Medical Education and Research (Amendment) Bill, 2009
The Transplantation of Human Organs (Amendment) Bill, 2009
The Civil Defence (Amendment) Bill, 2009
The Prohibition of Unfair Practices in Technical Education Institutions, Medical Educational Institutions and Universities Bill, 2009
The National Institute of Technology (Amendment) Bill, 2009
The Copyright (Amendment) Bill, 2009
The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2009
The Prasar Bharati (Broadcasting Corporation of India) Second Amendment Bill, 2009
The Payment of Gratuity (Amendment) Bill, 2009
The Equal Opportunity Commission Bill, 2009
The Waqf (Amendment) Bill, 2009
The Constitution (Amendment) Bill, 2009 (<i>Reservation for Women in Panchayats</i>)
The Public Interest Disclosures and Protection to Persons Making the Disclosure Bill, 2009

Short Title

The Energy Conservation (Amendment) Bill, 2009
 The National Road Safety and Traffic Management Bill, 2009
 The Rehabilitation and Re-settlement Bill, 2009
 The Land Acquisition (Amendment) Bill, 2009
 The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2009
 The Constitution (Amendment) Bill, 2009 (*Reservation for Women in Urban Local Bodies*)
 The National Capital Territory of Delhi Laws (Special Provision) Bill, 2009
 The National Capital Territory of Delhi Real Estate Management (Promotion and Regulation) Bill, 2009
 The Dam Safety Bill, 2009
 The Right of Children to Free and Compulsory Education (Amendment) Bill, 2009
 The Petroleum and Minerals Pipelines (Acquisition of Right of User in the Land) Amendment Bill, 2009
 The Consumer Protection (Amendment) Bill, 2009
 The Bureau of Indian Standards (Amendment) Bill, 2009
 The Wildlife (Protection) Amendment Bill, 2009
 The Central Sales Tax (Amendment) Bill, 2009
 The Taxation Laws (Amendment) Bill, 2009
 The Clinical Establishment (Registration & Regulation) Bill, 2009
 The Census (Amendment) Bill, 2009
 The Salaries & Allowances of Ministers (Amendment) Bill, 2009
 The Code of Criminal Procedure (Amendment) Bill, 2009
 The Armed Forces (Special Powers) Amendment Bill, 2009
 The Educational Tribunals Bill, 2009
 The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2009
 The National Authority for Regulation of Accreditation in Higher Educational Institutions Bill, 2009
 The Institutes of Technology (Amendment) Bill, 2009
 The Engineers Bill, 2009
 The Personal Laws (Amendment) Bill, 2009
 The Judicial Standards and Accountability Bill, 2009
 The Emigration Management Bill, 2009
 The Central Vigilance Commission (Amendment) Bill, 2009
 The Prevention of Corruption (Amendment) Bill, 2009
 The Civil Liability for Nuclear Damage Bill, 2009
 The National Council for Teachers' Education (Amendment) Bill, 2009
 The Petroleum and Natural Gas Regulatory Board (Amendment) Bill, 2009

Sources: Bulletin of Lok Sabha, PIB, PRS.

Bills listed for Withdrawal

Short Title	Introduced on	Status
The Foreign Trade (Development and Regulation) Amendment Bill, 2001	24 Apr 2001	Standing Committee Report on 8 Mar 2002
The Constitution (Sixty-first Amendment) Bill, 1988	24 Nov 1988	

Sources: Bulletin of Lok Sabha, PIB, PRS.

Financial Business

Title

The Discussion and Voting on Supplementary Demands for Grants (General) for 2009-10

The Discussion and Voting on Supplementary Demands for Grants (Jharkhand) for 2009-10

The Discussion and Voting on Supplementary Demands for Grants (Railways) for 2009-10

Sources: Bulletin of Lok Sabha, PIB, PRS.

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